

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 2421
(TO BE ANSWERED ON THE 8th August 2022)

**PROMOTION POLICY OF ERSTWHILE AIR ALLIANCE
TECHNICIANS**

2421. SHRI BINOY VISWAM

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government is aware that the engineering technicians of erstwhile Air Alliance, prior to merging with Air India Engineering Services Limited (AIESL) never had a time bound promotion policy, which affects their promotion;

(b) if so, whether Government has taken any measures to address the issues faced by the employees of the erstwhile Alliance Air regarding their long pending promotions and difficulties in the fitment process; and

(c) whether Government plans to intervene and instruct the AIESL management to immediately release the long pending promotions of transferred service engineers and quash the current fitment process which increases disparities among the staff?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): The service matters and other related matters of the Alliance Air employees were governed as per the Service Rules and Regulation/Policy of the Company. The engineering technicians of Alliance Air were transferred to AI Engineering Services Limited (AIESL) in January, 2015 with their existing terms and conditions of service. AIESL in its 56th Board meeting in May 2019, resolved to implement the recommendations of a Committee specifically set up to examine the issues pertaining to salary structure, career progression, allowances, and related facilities of these transferred Technicians.

The designation and salary of these Technicians was revised w.e.f. 01-04-2018 as per the AIESL Board's resolution. As per the promotion criteria of the Company, the promotion of the transferred technicians is subject to completion of the stipulated years of service in the current post.